

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 205 of 2012**

**Dated : 23<sup>rd</sup> November , 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

**Counsel for the Appellant(s): Mr. Ankit Sibbal**  
**Mr. Pawan Upadhyay**

**ORDER**

Affidavit of service has been filed to show that service has been effected on all the Respondents. Nobody has entered appearance on behalf of the Respondents.

Post the matter on **08.01.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/sm**